

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P. 164/(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

NAME OF THE PARTIES:- Union of India Through SFIO
V/s
S. V. Ghatalia& Associates

Section:140(5) of Companies Act, 2013

ORDER

Sr. Counsel, Zal Andhryaujina a/ w Shruti Sardesai, Yakshay Chheda and Apoorva Kulkarni appeared for the Respondent Nos. 1 and 2. None present for the Petitioner. **Registry is directed** to issue notice to the Petitioner intimating the next date of hearing and file compliance report well before the adjourned date. List this matter on **30.01.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)